



# MEGHALAYA LEGISLATIVE ASSEMBLY

MAHATMA GANDHI ROAD  
SHILLONG – 793001

*www.megassembly.gov.in*

## LIST OF BUSINESS

**Autumn Session**  
**Wednesday, September 11<sup>th</sup>, 2019.**

### PRIVATE MEMBERS' BUSINESS

1. Questions.
2. Shri MAYRALBORN SYIEM, MLA to call the Attention of the Minister in-charge Health & Family Welfare under Rule 54 (1) of the Rules of Procedure and Conduct of Business on the News item published in "The Shillong Times" dated 20<sup>th</sup> August, 2019 under the caption "MHIS-IV beneficiaries face hardships".
3. Shri MAYRALBORN SYIEM, MLA to raise a Short Duration Discussion under Rule 50 of the Rules of Procedure and Conduct of Business on the News item which appeared in "The Telegraph" dated 31<sup>st</sup> August, 2019 under the caption "NGT moots panel to probe stone mining".
4. Resolutions.
5. Motions.

Shillong :  
The 10<sup>th</sup> September, 2019.

  
**Dr. Andrew Simons,**  
*Commissioner & Secretary,*  
Meghalaya Legislative Assembly.

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\* For text of Resolutions and Motions please see lists circulated separately.